

F.No. 01(03)/Roster/CESTAT/2020  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 26.2.2020

**ORDER NO. 36 of 2020**

Hon'ble President is pleased to modify the sitting notified vide roster order no. 24 of 2020 for **CESTAT, Chennai** for the period from **23.3.2020 to 27.3.2020** as follows:

COURT	PERIOD	WORK ASSIGNED
Ms. Sulekha Beevi, Hon'ble Member (Judicial)	From <b>23/3/2020</b> to <b>27/3/2020</b>	Single Member Matters.
Sh. P. Dinesha, Hon'ble Member (J)	From <b>23/3/2020</b> to <b>27/3/2020</b>	Single Member Matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



**(Bineesh Kumar K.S.)**  
**Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



**Asst. Registrar**